

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/211(KB)2023
IA(I.B.C)/1323(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	GEMUS ENGINEERING LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Ms.Sneh Maheswari, Adv.] For the Applicant
Mr.Arun Gupta,IRP]

Ms.Kiran Sharma, Adv.] For the Respondent
Mr.Aritra Deb,Adv.]

ORDER

1. Ld.Counsel for the Respondent present.
2. **IA(I.B.C)/1323(KB)2024-**
 - i. Ld.Counsel appearing for the suspended board of Director to obtain instruction in regard to the handing over possession of the said plot in question, to the Liquidator and in the event nothing has done, a report be furnished by the Liquidator on the next date of hearing.
3. Post the matter on **13/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**